NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CA/7/2016

NAME OF THE PETITIONER(S)

: India Infrastructure Fund

NAME OF THE RESPONDENT(S)

: Karaikal Port Pvt Ltd

UNDER SECTION

: 98(1) of Companies Act 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. Nackarrayanan

N. P. Vijay tumer

Sleening Courd Ru

Consel for Respondent 2 to 4

Shona Mali

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DEV ESTIMAAR J

For Ms. Shira Kuman &

Suresh

Counsel for Karaikalport Lall

ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request finally. Put up on 13.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

-sdr

bc